

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2260 of 2014

Dated : 1st December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

**Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Counsel for the Respondent(s) ; Mr. Anish Garg (Rep.) for R-1

ORDER

As directed by this Court on 14.11.2014, an amount of Rs.50,000/- has been paid to the charitable organization, namely, "Alzheimer's & Related Disorders Society of India" by the Applicant.

Therefore, the Registry is directed to number the Appeal and post for Admission on **08.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/JS